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Date: 24/08/2025

Dr. Kalpana Maheshwari @APPELLANT@Hash State Of Uttar Pradesh And Others

Court: Allahabad High Court

Date of Decision: Sept. 18, 2018

Acts Referred: U.P. State Universities Act, 1973 â€" Section 60(E)

Uttar Pradesh Higher Education Services Commission Act, 1980 â€" Section 14(1), 15

Constitution Of India, 1950 â€" Article 226

Hon'ble Judges: Sudhir Agarwal, J; Ifaqat Ali Khan, J

Bench: Division Bench

Final Decision: Disposed Off

Judgement